


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21-08-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/150/CAA/2018
NAME OF THE PETITIONER(S) : A.R RESORTS INDIA PVT LTD
A.R BUILDERS & DEVELOPERS PVT TD
NAME OF THE RESPONDENT(S) : A.R FOUNDATIONS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1)	T.K. Bhaskar Vikram - P - Jain Shruti Krishnan	Counsel for Petitioner	
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ORDER

Counsel for Applicant present. Heard submissions made by the Applicant. **Order is reserved.**


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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